GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 2455

TO BE ANSWERED ON THE 17th MARCH, 2021/26 PHALGUNA, 1942 (SAKA) INTERNAL SECURITY CHALLENGES

2455. SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of Home Affairs be pleased to state:

- (a) whether Government has taken note of increase in internal security challenges in the country particularly in Jammu and Kashmir with reference to recent killing of some civilians in that State by terrorists;
- (b) whether Government has any proposal to further strengthen the Central Armed Police Forces to meet these challenges; and
- (c) if so, the details thereof along with the comprehensive measures being taken to strengthen the internal security of the country, particularly in Jammu and Kashmir wherein innocent citizens are targeted by some Pakistan sponsored terrorists?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) Jammu and Kashmir is affected by terrorism sponsored and supported from across the border for three decades. There has been a significant decrease in the terrorist incidents in the last three years, due to a slew of pre-emptive measures undertaken by the Government. The details of terrorist incidents and civilians killed in recent past are as under:

Item	Ye	Year			
	2018	2019	2020	2021(Upto7March)	
Incidents	614	594	244	17	
Civilian killed	39	39	37	2	

However, no major terror attack took place in the hinterland of the country during the last five years.

(b)&(c) The Government has adopted a policy of zero tolerance towards terrorism and has taken various measures, such as strengthening of security apparatus, strict enforcement of law against anti-national elements, intensified cordon and search operations, to effectively deal with the challenges posed by the terrorist organisations. The deployment of forces is being adequately augmented and regular checking is done by Naka parties at strategic points to thwart such incidents.

To tackle the issue effectively, vulnerable spots are being identified to ensure that such unfortunate incidents do not occur and terrorists have no opportunity to strike the civilians. The field formations have been sensitized about the issue and remedial measures initiated to defeat the mechanism of terrorists or their mentors. In addition, the following measures are being undertaken to tackle internal security challenges:

- (i) In view of serious militancy in J&K, the Government of Jammu and Kashmir have to incur more expenditure for maintaining peace and tranquility. For this purpose, a separate SRE Scheme in J&K was introduced in 1989-90, for supporting the logistical requirements of the police force of J&K in order to combat militancy in J&K.
- (ii) <u>Kinetic operations</u>: Actively identifying the terrorist and their tactical supporters, seeking them through operations like CASO and giving them a befitting response if they resort to violence while being arrested etc.

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(iii) <u>Preventive operations</u>: - Actively identifying the strategic supporters of terrorism operating from within the resourceful and powerful sections and initiating investigations to remove the camouflaging layers and expose their mechanisms of aiding and abetting terrorism such as funding, recruiting, screening from legal action etc.

(iv) The security grid which includes Police, Army, CAPF and intelligence agencies are working in tandem and because of their combined efforts, high profile self-proclaimed terrorist commanders have been neutralized in different encounters that has a direct bearing on the overall ground situation.
